

releasing 50 cumecs of water. The Spill Way Gates were subsequently further opened to 1.50 metres and then to 2.50 metres increasing water spillage from 50 cumecs to 150 cumecs and above. This apparently resulted in sudden substantial increase in water flow which led to the washing away of the students. The students were warned by the locals not to go to the river as water level keeps fluctuating but the students paid no heed to them. When the water level of river started rising, the locals tried to alert the students by way of shouting and whistling but in vain.

(d) The State Government of Himachal Pradesh has paid ₹ 1.5 lacs, as a gratuitous relief to the next kin of all the deceased. Besides, the High Court of Himachal Pradesh had taken *suo-moto* cognizance of the incident and directed the Himachal Pradesh, State Electricity Board Limited and the VNR Vigyan Jyothi Institute of Engineering and Technology, Hyderabad to pay the compensation of ₹ 5 lac each in equal shares of 50% to the parents of each of the student as an interim measure, which has been deposited with the Registry of the Hon'ble High Court of Himachal Pradesh.

Transfer policy for CRPF personnel in various battalions

2986. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any uniform transfer policy for the Central Reserve Police Force (CRPF) personnel posted with various battalions;

(b) the number of transfers done during the last three years, battalion-wise and name-wise;

(c) whether it is a fact that despite their extreme health conditions, they are not transferred near to their home town; and

(d) if so, the details thereof, and the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) In the Central Reserve Police Force (CRPF), there exist separate transfer policies for the Gazatted Officers (GOs), the Non-Gazetted Officers (NGOs), the Ministerial staff and the Hospital Staff as per the administrative requirement of the Force. However, within a cadre in CRPF, there exists a single transfer policy. It implies that in a particular cadre in CRPF, the transfer policy is applicable uniformly to all personnel in the Force.

(b) During the last three years from 2011 to 2013, a total of 1,81,982 transfers have been made in the CRPF, the year-wise and cadre-wise detail of which are as under:-

Cadre Year	Gazetted Officer	Non-Gazetted Officer	Ministerial Staff	Hospital Staff	Total
2011	723	31988	1876	349	34936
2012	1438	61598	3216	302	666554
2013	1198	76285	2636	373	80492
TOTAL	3359	169871	7728	1024	181982

The details regarding the names of the aforesaid personnel, who have been transferred, and their corresponding Battalions being operational in nature are not disclosed in the interest of the National Security.

(c) and (d) Most of the personnel in CRPF are having good fitness. However, only 1.27% of the total Force strength are having Low Medical Category while 4.23% have extreme health conditions (Permanent Low Medical Category). The services of such personnel are not utilized in tough areas and they are engaged in light duties as far as possible. Efforts are made to transfer them either nearer to their hometown/choice place of posting or to a place nearer to a 50/100 bedded hospital where better treatment facilities could be available. The provisions for posting of the personnel with extreme health conditions to their requested places already exist in the transfer policies/Standing Orders of CRPF and the same are being implemented after considering each case on a case to case basis.

Rampant smuggling of red sandal from Andhra Pradesh

2987. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the rampant smuggling of red sandal from Andhra Pradesh has come to the notice of the Ministry;

(b) the reasons for Government not being able to stop this rampant smuggling of red sandal;

(c) whether any special teams have been deputed to contain this;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) The Ministry of Environment, Forests and Climate Change have reported that 100 cases of red sanders smuggling were detected during